

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No. 747/2019

Date of Decision: 15th November, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

1. Mr. Arbindar Singh Chadha
Aged 72, Pensioner, attached to the
Office of the 4th Respondent and residing
at: 406, Mansarover CHS, Plot No.14,
Sector 17, Vashi, Navi Mumbai - 400 703,
Maharashtra.

2. Mr. Subhash Chander Vohra
Aged 72, Pensioner, attached to the
Office of the 4th Respondent and residing at:
Neel Sidhi Tower co-op Housing
Society, Sector-12, Flat No.-A-1104,
Plot No.195, Vashi,
Navi Mumbai - 400 703,
Maharashtra.

3. Mr. Sugno Chatoomal Khithani,
Aged 72, Pensioner, attached to the
office of the 4th Respondent and
Residing at: Plot No.189,
ground floor, Lane E,
Sector 8, Vashi, Navi Mumbai
400 703, Maharashtra.

4. Mr. Atul Dattatraya Deshpande
Aged 72, Pensioner, attached
to the office of the 4th
Respondent and residing at:
A1 First Floor Damodar Krupa,
Liberty Garden, Road No.2,
Malad West, Mumbai - 400 064
Maharashtra.

5. Mr. Surendra Sunderji Ranpara
Aged 73, Pensioner, attached to the
Office of the 4th Respondent
and residing at: D/3 Abhishek
Apartments, Ankur Road Naranpura,
Ahmedabad - 380013. **Applicant**
(By Advocate Shri M.P. Joseph)

Versus

1. Union of India
through
The Secretary,
Ministry of Personnel, Public
Grievances & Pension, Department of
Personnel & Training,
North Block, New Delhi - 110 001.
2. The Secretary,
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi - 110 001.
3. The Secretary,
Department of Commerce (Supply Div.)
Jeevan Tara Building, 5-Sansad Marg,
New Delhi - 110 001.
4. The Under Secretary (RE)
Department of Commerce (Supply Div.)
Jeevan Tara Building,
5-Sansad Marg,
New Delhi - 110 001. ... *Respondents*

ORDER (ORAL)

Per : Shri R. Vijaykumar, Member (A)

Heard learned counsel for the applicants. It appears that the OA has not been formulated in terms of the orders now impugned by the applicants. Learned counsel is requested to remodel the OA and refile and may be placed for Admission immediately thereafter.

2. The Original Application is disposed of in the above terms. No costs.

(Ravinder Kaur)

(R. Vijaykumar)